

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2949
ANSWERED ON:17.12.2004
HELICOPTER SERVICES FOR H.P.
Chander Kumar Prof.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Chief Minister of Himachal Pradesh has sent a letter to him on 8.7.2003 wherein it was requested to provide subsidy on the lines of the North-Eastern States for the helicopter services being introduced by the State Government to rescue the people from Lahol-Spiti and Kinnor Districts of the State and Pangi-Bharmaur tehsils of Chamba Districts which remain cut off from the rest of the country for almost six months due to heavy snowfall in case of natural calamity and for treatment of seriously ill people;
- (b) if so, details thereof alongwith action taken by the Central Government thereon;
- (c) if so, whether the Planning Commission had forward that case to the Ministry of Finance for its being non-plan expenditure;
- (d) if so, the action taken by the Finance Ministry thereon and the reasons for its lying pending till date; and
- (e) the time by which a final decision is likely to be taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) to (e) A letter dated 15.9.2003 on the subject was received from the Chief Minister of Himachal Pradesh. The said letter was forwarded to the Ministry of Home Affairs on 12.12.2003 for necessary action since this subject pertained to that Ministry.